

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 14**  
**CP-24/ND/2021**

**IN THE MATTER OF:**

Satender Kumar ... Applicant/Petitioner

Vs

CV & Co. ... Respondent  
Through Partner Mr Chetan Vijay

**Order under Section 140(5)**

**Order delivered on 27.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shailendra Singh, Ms. Muskaan Garg,  
Advocates

For the Respondent :

**ORDER**

Proxy Counsel states that the arguing counsel is not available and seeks adjournment.

List the matter on **23.02.2021**.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**